

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 520
(To be answered on the 22nd July 2021)**

PERMISSION FOR OPERATION OF WIDE BODY AIRCRAFT

520. SHRI K. MURALEEDHARAN

Will the Minister of CIVIL AVIATION

नागर विमानतल मंत्री

be pleased to state:-

- (a) whether it is fact that the Directorate General of civil Aviation is yet to give permission to operate wide body aircrafts from Calicut Airport;
(b) if so, the reasons therefor;
(c) whether the expert committee submitted any report regarding the Calicut airport for the operation of wide body aircraft; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानतल मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Yes, Sir. The commercial operations of wide bodied aircraft (Code E) from Calicut airport are temporarily suspended due to Air India Express aircraft accident at the airport on 07.08.2020 and the prevailing adverse weather conditions.

(c) & (d) A team from Directorate General of Civil Aviation (DGCA) had visited the Calicut airport to review the wide body aircraft operations at the airport. In the report of the team, eight observations were made which were forwarded to the airport operator. As per airport operator, permanent action has been taken on some observations. However, the operations of wide body aircraft from Calicut airport is subject to satisfactory outcome of the Aircraft Accident Investigation Bureau's (AAIB) accident investigation report.
